IN THE HIGH COURT OF JHARKHAND, RANCHI
W.P.(S) No.6764 of 2019

Manoranjan Pathak …. Petitioner

---Vs.---

The Jharkhand State Agricultural Marketing Board & Ors.
….. Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. V.P. Singh, Sr. Advocate
Mrs. Rashmi Kumari, Advocate
For the Respondent No.1 : Dr. Ashok Kr. Singh, Advocate

Order No. 4 : Dated 25th June, 2020

Heard Mr. V.P. Singh, the learned Senior counsel appearing for the petitioner and Dr. Ashok Kr. Singh, the learned counsel appearing on behalf of the respondent no.1.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

The respondents are directed to file the counter affidavit within four weeks.

Post this matter on 18.08.2020.

(**Sanjay Kumar Dwivedi, J.**)

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